

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 14th November, 2014
Time: 10:30AM**

**HON'BLE MR JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ORDERS				
1.	Original Application No.172/2014.	Pushp Jain Vs. Union of India	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant.	
2.	Original Application No.148/2014 & M.A.No.497/2014.	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh Adv. For the Applicant. Mr. Vishwender Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav, Adv. For R -4,7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Advs. For R-8.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No. 167/2014 & M.A. No. 599/2014 & M.A. No. 780/2014.	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. Narender Hooda, Sr. Adv. and Mr. Vineet Malik and Ms. Bano Deswal, Advs. For R-3,5,9,10. Ms. Neelam Rathore and Ms. Syed Amber, Advs. For R-6 to 8.	
4.	Appeal No. 19 / 2013 & M.A.No.72/2013 , & M.A.No.171/2014.	Bahadur Singh Rawat & Ors. Vs. U.O.I & Ors.	Ms. Preeta Dhar and Ms. Pallavi Talware, Advs. For Appellant. Mr. Vivek Chib & Mr. Asif Ahmed, Advs. for R- 1. Mr. Mukesh Verma, Adv. for R-2. Mr. V.K. Anand, Adv. & Mr. Prithu Garg, Adv. for R-4.	
FOR HEARING				
5.	Original Application No.3/2014.	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower	Mr. Rahul Choudhary, Adv. for the Applicant. Mr. M.L. Lahoty, Adv.,for R-1. Mr. Vivek Chib, Adv.for R-2.	

		Co. Ltd. & Ors.	Dr. Abhishek Atrey, Adv. for R-3.
6.	Original Application No. 142/2014. (Ph)	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1, 3 & 5. Mr. Pinaki Mishra, Sr. Adv. & Manoj Kumar Dass, Adv. For R-2. Mr. B. Mahapatra, Adv. For R-4.
7.	Original Application No.134/2014. (Ph)	Mr. Rajiv Suri Vs. Ministry of Urban Development & Anr.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1. Mr. J.P. Singh, Sr. Adv. & Mr. Manoj Kumar Dass, Adv. For R-2. Mr. Biraja Mahapatra, Adv. For R-4. Mr. Vikas Malhotra, Adv. For MoEF.

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
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**HON'BLE MR JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No. 112/2013.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s H.L. Nathurmal & Ors.	Mr. S.M. Walawaikar & Naveen Kumar, Advs. For the Applicant. Mr. Sudeep Dey, Adv. For R-1. Mr. Siddharth Bhatnagar and Mr. Rahul Arya, Advs. For R-2. Mr. Siddhartha Bhatnagar & Mr. Rahul Arya, Advs. For R-4. Mr. K.Bhute, Adv. For the Applicant in M.A.No.611/2014. Mr. Vishwendra Verma along with Ms. Nilakshi Verma and Mr. Yogesh Rathi, Advs. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For MoEF in all Connected Goa Cases. Mr. Siddharth Bhatnagar, Mr. S. Mohan, Mr. Rahul Arya, Advs. in all Connected Goa Cases.	

2.	Original Application No. 51/2012 & M.A.No.270/2014 & M.A.No.517/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Prafulla R. Hede & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Bhawanishankar V. Gadnis, Adv. For R-1. Mr. Pawan Kumar Bansal, Adv. for R -2 Ms. Neelam Rathore, Adv. for R-3 Mr. Vishwendra Verma along with Ms. Nilakshi Verma and Mr. Yogesh Rathi, Advs. Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For MoEF in all Connected Goa Cases. Mr. Siddharth Bhatnagar, Mr. S. Mohan, Mr. Rahul Arya, Advs. in all Connected Goa Cases.
3.	Original Application No. 52/2012 & M.A.No.512/2013 & M.A.NO.717/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. R.S. Rathi, Adv. for Applicant Ms. Ritika Gambhir, Adv. For R-1.
4.	Original Application No. 54/2012 & M.A.No.528/2013 & M.A.No.520/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Chowgule Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
5	Original Application No. 55/2012 & M.A.No.518/2013 & M.A.NO.729/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sesa Goa Ltd. & Ors.	Mr. R.S. Rathi, Adv. for Applicant Ms. Ritika Gambhir, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.
6	Original Application No. 57/2012 & M.A.No.514/2013 & M.A.No.519/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. R.S. Rathi, Adv. for Applicant Mr. Sameer Abhyankar, Adv. For R-2.
7	Original Application No. 58/2012 M.A.No.532/2013 , M.A No.597/2013 & M.A.NO.739/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Bandekar Bros. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Avneesh Garg, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
8	Original Application No. 68/2012 & M.A.No.516/2013 & M.A.NO.741/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sociedade Timblo Irmaos LTDA & Ors.	Mr. Rook Ray, Adv. for Applicant. Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1.
9	Original Application No. 71/2012 & M.A.No.517/2013 & M.A.NO.719/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sesa Goa Ltd. & Ors.	Mr. Rook Ray, Adv. for Applicant Ms. Ritika Gambhir, Adv. For R-1.

10	Original Application No. 112/2012 & M.A.No.510/2013 & M.A.NO.726/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sh. Rajaram Poiguinkar & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Anuj Sarma, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
11	Original Application No. 113/2012 & M.A.NO.732/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sociedade Timblo Irmaos Ltda & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Nitin Sardessai, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
12	Original Application No. 114/2012 & M.A.No.523/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Damodar Mangalji & Co. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2	
13	Original Application No. 115/2012 & M.A.No.511/2013 & M.A.NO.723/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2	
14	Original Application No. 116/2012 (M.A.No.531/2013 & M.A No.596/2013)	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Madachem Bhat Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Avneesh Garg, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
15	Original Application No. 117/2012 & M.A.No.521/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Ms. Surekha Raman, Adv. For R-1. Mr. Pawan Kumar Bansal, Adv. for R - 2	
16	Original Application No. 118/2012 & M.A.No.534/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/S Damodar Mangalji & Co. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2	
17	Original Application No. 119/2012 & M.A.No.522/2013 & M.A.NO.736/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2	

18	Original Application No. 120/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sova & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. V. Shyamohan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2 Ms. Neelam Rathore, Adv. for R - 3
19	Original Application No. 121/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Marzook & Cadar Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. V. Shyamohan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2 Ms. Neelam Rathore, Adv. for R - 3
20	Original Application No. 122/2012 & M.A.No.525/2013.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Damodar Mangalji & Co. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Adv. for R - 1. Mr. Pawan Kumar Bansal, Adv. for R - 2
21	Original Application No. 123/2012 & M.A.No.535/2013 & M.A.NO.738/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Adv. for R - 1. Mr. Pawan Kumar Bansal, Adv. for R - 2
22	Original Application No. 124/2012 & M.A.No.533/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Ms. Surekha Raman, Adv. For R-1. Mr. Pawan Kumar Bansal, Adv. for R - 2
23	Original Application No. 125/2012 & M.A.No.513/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Chowgule Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
24	Original Application No. 126/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Mr Cipriano De Souza & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Kuriakose Varghese along with Mr. Abir Phukan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2 Ms. Neelam Rathore, Adv. for R - 3
25	Original Application No. 127/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Shantilal Khushaldas & Bros. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Kuriakose Varghese along with Mr. Abir Phukan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2 Ms. Neelam Rathore, Adv. for R -

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26	Original Application No. 128/2012 & M.A.No.515/2013 & M.A.NO.718/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Adv. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2	
27	Original Application No. 129/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sh. Ramacant Velingkar & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
28	Original Application No. 130/2012 & M.A.No.520/2013 & M.A.NO.722/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sesa Goa Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Adv. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2	
29	Original Application No. 131/2012 & M.A.No.529/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Chowgule Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
30	Original Application No. 132/2012 & M.A.No.524/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Chowgule & Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
31	Original Application No. 133/2012 & M.A.No.536/2013 & M.A.NO.740/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sesa Goa Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Adv. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2	
32	Original Application No. 134/2012 & M.A.No.527/2013 & M.A.NO.721/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Adv. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2	
33	Original Application No. 135/2012 & M.A.No.526/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Badruddin Hussainbhai Mavani &	Mr. Krishnananda T. Bhute, Adv. for Applicant Ms. Surekha Raman, Adv. For R-1. Mr. Pawan Kumar Bansal, Adv. for R - 2	

		Ors.		
34	Original Application No. 136/2012 & M.A.No.509/2013 & M.A.NO.724/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sesa Goa Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Adv. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2	
35	Original Application No. 137/2012 & M.A.No.519/2013 & M.A.NO.735/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Adv. for R – 1.	
36	Original Application No. 61/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Vincent Fernandes & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
37	Original Application No. 62/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Smt. Shakuntala Bai M. Rege & Ors	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R – 3	
38	Original Application No. 63/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
39	Original Application No. 64/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Zacarias Antao & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Adv. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
40	Original Application No. 65/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R- 3	
41	Original Application No. 66/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2	

			Ms. Neelam Rathore, Adv. for R- 3	
42	Original Application No. 67/2013 & M.A.NO.733/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s Panduronga Timblo Industries Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Nitin Sardessai and Mr. Arvind Gupta, Adv. For R-1.	
43	Original Application No. 68/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Mahabaleshwar Garco Industries Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R-2 Ms. Neelam Rathore, Adv. for R - 3	
44	Original Application No. 69/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Smt. Amalia Rodrigues Fiquereido & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
45	Original Application No. 70/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
46	Original Application No. 71/2013 & M.A.No.530/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s Cosme Costa & Sons & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant. Ms. Ritika Gambhir, Adv. For R-1.	
47	Original Application No. 72/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
48	Original Application No. 73/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
49	Original Application No. 74/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2	

			Ms. Neelam Rathore, Adv. for R - 3	
50	Original Application No. 75/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Shaikh Mohammad Issac & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
51	Original Application No. 76/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Smt. Ahilabai Sardesai Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
52	Original Application No. 77/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Voicunta Canecar & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
53	Original Application No. 78/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Haider Kassim Khan & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Ms. Surekha Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
54	Original Application No. 133/2013 & M.A.NO.743/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Gangadhar Narsingdas Agarwal & Ors.	Mr. Rook Ray, Adv. for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1.	
55	Original Application No. 134/2013 & M.A.NO.714/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sociedade Timblo Irmaos Ltd. & Ors.	Mr. Rook Ray, Adv. for Applicant	
56	Original Application No. 192/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. D. Chowgule & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Adv. for R - 1	
57	Original Application No. 193/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Kunda R. Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

58	Original Application No. 194/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Kunda R. Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
59	Original Application No. 195/2013 & M.A.NO.744/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s M.S. Talaulicar & Sons Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.	
60	Original Application No. 196/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Hiru Bombo Gauns & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
61	Original Application No. 197/2013 & M.A.No.516/2014 & M.A.No.518/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1.	
62	Original Application No.198/2013 & M.A.No.518/2014 & M.A.NO.725/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Sh. N.S. Narvekar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.	
63	Original Application No. 199/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. D. Chowgule & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R - 1	
64	Original Application No. 200/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. D. Chowgule & Ors	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R - 1	
65	Original Application No. 201/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. G. Quenim & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1.	
66	Original Application No. 202/2013 & M.A.NO.713/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Geetabala M. Parulekar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For	

			R-2.	
67	Original Application No. 203/2013 & M.A.No.683/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Mineira Nacional Limitada & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1.	
68	Original Application No. 204/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R - 1	
69	Original Application No. 205/2013 & M.A.No.515/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. R. S. Shetye & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.	
70	Original Application No. 206/2013 & M.A.NO.728/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Soceidade Timblo Irmaos Ltda & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.	
71	Original Application No. 207/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Panduronga Timblo Industries & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Nitin Sardessai and Mr. Arvind Gupta, Advs/ for R-1.	
72	Original Application No. 208/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R - 1	
73	Original Application No. 209/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Manual Dacosta & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
74	Original Application No. 210/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R - 1	
75	Original Application No.	Goa Paryavaran	Mr. Krishnandanda T. Bhute, Adv	

	211/2013	Savarakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R - 1	
76	Original Application No. 212/2013 & M.A.NO.742/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Lithoferrao & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.	
77	Original Application No. 213/2013 & M.A.NO.731/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Hiralal Khodidas & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.	
78	Original Application No. 214/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R - 1	
79	Original Application No. 215/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R - 1	
80	Original Application No. 216/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s A.V.S. Velingkar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
81	Original Application No. 217/2013 & M.A.NO.715/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Timblo Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1.	
82	Original Application No. 218/2013 & M.A.NO.746/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Zarapcar & Parcar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.	
83	Original Application No. 219/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

		Shri Ashok P. Kudchadkar & Ors.		
84	Original Application No. 220/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R – 1.	
85	Original Application No. 221/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Raghuvir Sinai Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant.	
86	Original Application No. 222/2013 & M.A.NO.720/2014.	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Noor Mohammad Abdul Karim & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
87	Original Application No. 223/2013 & M.A.NO.716/2014.	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. Sh. N.S. Narvekar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.	
88	Original Application No. 224/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. E.R. Kumar, Mr. Kshatrashal Raj, Ms. Aakanksha, Advs. for R - 1	
89	Original Application No. 225/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Panduronga Timblo Industries & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Nitin Sardessai and Mr. Arvind Gupta, Advs/ for R-1.	
90	Original Application No. 226/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. Shri Ashok P. Kudchadkar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
91	Original Application No. 227/2013 & M.A.NO.727/2014.	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. Smt. Kunda R. Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1.	

92	Original Application No. 231/2013 & M.A.NO.737/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1.	
93	Original Application No. 232/2013 & M.A.NO.745/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Sociedade Timblo Irmaos Ltda & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Dhruv Mehta, Sr. Adv. , Mr. Yashraj Singh Deora, Adv. & Mr. Sameer Abhyankar, Adv. For R-1. Mr. Sameer Abhyankar, Adv. For R-2.	
94	Original Application No. 233/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1.	
95	Original Application No. 234/2013 & M.A.NO.734/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1.	
96	Original Application No. 235/2013 & M.A.NO.730/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant Mr. Huzefa Ahmadi, Sr. Adv. Mr. Ninad Laud and Mr. Karan Mathur, Advs. for R – 1.	

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